

tion held in October last have been published or otherwise brought to the notice of the Ministry;

(b) if so, whether Government have studied them, and whether any of the processes of desalination revealed at the Conference can be adopted in India;

(c) whether the flash desalination processes developed in Britain by the Weir Westgarh Company producing 1-112 million gallons of fresh water a day can be adopted in India; and

(d) whether the Ministry are aware that this Company produces desalination at the cost of 3 shillings per one thousand gallons and whether this would be economical for India?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) The proceedings have not so far been received by the Government of India.

(b) Does not arise.

(c) and (d). The flash desalination processes is considered to be too costly for being adopted in India at present.

BEAS PROJECT

*48. (SHRI JAGAT NARAIN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government had appointed a Committee regarding the sharing of cost of the Beas Project between the Governments of Punjab and Rajasthan; and

(b) if so, what are the recommendations made by the Committee?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir:

(b) A statement is placed on the *ot* the House.

STATEMENT

Beas Project

Dr. A. N. Khosla, who formed the one-man committee has made the following recommendations with regard to the sharing of the cost of and benefits from the Beas Project between Punjab and Rajasthan: —

For sharing of irrigation benefits no change

(i) Sharing of Power Benefits—

Unit I Dehar Power House	Additional power at Bhakra due to construction of Unit I		Unit II
Punjab	80%	84.78%	40%
Rajasthan	20%	15.22%	60%

(ii) Sharing of Cost—

Unit I (Cost of Power portion only)	Unit II (Cost in full)
Punjab	40%
Rajasthan	60%

was recommended in the shares already decided in the Inter-State Agreement of 29-1-1955.

AID INDIA CONSORTIUM

*49. SHRI RAMGOPAL GUPTA: Will the Minister of FINANCE be pleased to state:

(a) whether the member-countries of the Aid India Consortium which had suspended or curtailed aid to India during the recent Indo-Pakistani conflict, have since resumed the aid; and

(b) if so, what is the present position in this regard?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHUP (a) and (b) Action with member

countries of the Aid India Consortium other than the United States is on hand in the normal manner to implement the offers of aid made in 1965. So far as the United States is concerned, after the commencement of the Indo-Pakistani hostilities, we were informed of a special procedure under which prior consultation with members of the US Congress was needed before any new commitment of aid was made. In his message to the US Congress on February 1, 1966 the US President has said that aid (other than food) to both India and Pakistan will remain suspended till there is reasonable certainty that hostilities between the two countries will not recur; he has further said;—"The progress of reconciliation—first at the United Nations and then at Tashkent—holds promise that these two great countries have resolved on a course of peace. My request for development loan funds is made in the hope and belief that this promise will be fulfilled." It must be noted that two new loans have been made to India by US Agencies recently: one to \$ 50 million for the import of fertilisers from the USA and the other of \$3.34 million for Capital equipment required by Messrs. Hardillia Chemicals.

NATIONALISATION OF BANKS

*50. SHRI U. S. DUGAL: Will the Minister of FINANCE be pleased to state whether Government have any proposal under consideration for the nationalisation of banking in the country?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): No, Sir.

राष्ट्रीय रक्षा स्वर्ण बांड

*५१. श्री राम सहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जनवरी, 1966 तक राष्ट्रीय रक्षा स्वर्ण बांडों के बदले स्वर्ण के कितनी मात्रा जमा की गई ; और

(ख) जन संख्या के अनुपात से राष्ट्रीय रक्षा कोष के लिए सब से अधिक रकम कौन से जिले तथा कौन से प्रदेश ने इक्ठ्ठी की ?

†[NATIONAL DEFENCE GOLD BONDS

*51. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) the quantity of gold deposited in lieu of National Defence Gold Bonds till January, 1966; and

(b) the name of the District and the State whose collection for the National Defence Fund is the highest in proportion to the population?]

वित्त मंत्री (श्री सचीन्द्र चौधरी) :

(क) 8,921 किलोग्राम ।

(ख) सूचना उपलब्ध नहीं है ।

†[THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) 8,921 Kilograms.

(b) The information is not available.]

नजफगढ़ झील का पानी

*५२. श्री महाबीर दास : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार के जल-विशेषज्ञ इस बात की जांच कर रहे हैं कि नजफगढ़ झील का पानी पीने योग्य है ; और

(ख) यदि उपरोक्त भाग (क) का उत्तर "हां" हो, तो क्या जांच कर ली गई है और यदि हां, तो जांच का प्रतिवेदन क्या है और दिल्ली के कितने गांवों को इससे लाभ होगा ?

†[English translation.